

# Anilesh Tewari

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## ACADEMIC QUALIFICATIONS

Degree	Institution/ Board	Marks	Year
B.A.LL.B (Hons.)	Faculty of Law, Jamia Millia Islamia, New Delhi	7.01/9 (CGPA)	2015
Intermediate	New Way Senior Secondary School Lucknow. Central Board of Secondary Education (CBSE)	71%	2009
Matriculation	Mahanagar Boys' Inter College, Lucknow. Uttar Pradesh State Board	68.83%	2007

## OTHER COURSES

- *Diploma in Entrepreneurship Administration and Business Laws* from West Bengal National University of Juridical Sciences, Kolkata.
- *Diploma in Cyber Laws* from Asian School of Cyber Law.
- *Online Cyber Crime Protection Program* from Asian School of Cyber Law.

## PROFESSIONAL

- Registered as an **Advocate**, with Uttar Pradesh Bar Council, Allahabad since 2015.
- **Founder & Partner**, [Risis Legal](#), Advocates & Legal Consultants, Lucknow.

## PROFESSIONAL EXPERIENCE

In the short span of time I have extensively handled Writ Petitions with respect to service matters, consolidation, Environment etc; I have also dealt Extensively with cases relating to Trade Mark Infringement, Notice under Section 138 of NI Act, Arbitration Application under Sections 9, 11, Attachment of property execution matters, Family Court matters, Consumer Protection matter, Trust Matters, Defamation Matters, etc.

I have also filed several PIL before the Hon'ble High Court- Lucknow Bench with regards to protection of environment.

## POSITIONS OF RESPONSIBILITY

### ORGANISATIONAL

- Trustee, **Adhrit Foundation**.
- Vice President, **Alexis Society**.
- Founder, **Alexis Center for Human Rights**.

### LEADERSHIP EXPERIENCE

- Executive Director, **Alexis Foundation**. (December 2011- August 2014).
- Advisor, **Model Governance Foundation**. (January 2013- Aug 2014 ).
- Co- Convener, **Moot Court Committee, Faculty of Law, Jamia Millia Islamia**. (August 2013- June 2014).
- Chief Operating Officer, **Alexis Group**. (June 2014- June 2015)

### EVENTS

- Co- Convener, **The Lucknow Conclave- 2014** held at Indian Institute of Management Lucknow from 27<sup>th</sup> to 29<sup>th</sup> June, 2014.
- Member, Organizing Committee of **National Conclave on Recent Amendments and Developments in Corporate Law and Codification of Sexual Harassment at Workplace: Industry Institute Interaction** organized by Faculty of Law, Jamia Millia Islamia on April 20, 2014.
- Member, Organizing Committee of **1<sup>st</sup> Jamia National Parliamentary Debate- 2014**, New Delhi.
- Convener, **World Law Dialogue- 2013** held at Sir Sidappa Kambali Law College, Dharwad, Karnataka from 29<sup>th</sup> to 31<sup>st</sup> August, 2013.
- Member, Organizing Committee of **4<sup>th</sup> Jamia National Moot Court Competition- 2013**, New Delhi.
- Convener, **Global Ethics and Values Convention- 2012** held at Ishan Institute of Management and Technology, Greater Noida from 16<sup>th</sup> to 18<sup>th</sup> December, 2012.
- Head of Department (Finance), **International Youth Forum- 2012** held at Sharda University, Greater Noida, from 24<sup>th</sup> to 29<sup>th</sup> June, 2012.
- Member, Organizing Committee of **National Law Reform Competition- 2011**, Jamia Millia Islamia.

### MOOT COURT COMPETITION

- Participated & Won 4<sup>th</sup> *Best Advocate* at **Stetson Environment International Moot Court Competition-North India Rounds-2013**.
- *Quarter- Finalist* in 7<sup>th</sup> **Justice Hidayatullah Memorial National Moot Court Competition 2014**, organized by Hidayatullah National Law University from 17<sup>th</sup> – 19<sup>th</sup> October, 2014.
- *Quarter- Finalist* in **NHRC & LC 1 National Moot Court Competition** organized by University of Delhi from 7<sup>th</sup> to 9<sup>th</sup> March, 2014.
- *Quarter- Finalist* in **Stetson Environment International Moot Court Competition-North India Rounds-2012**.
- *Quarter- Finalist* in 29<sup>th</sup> **Bar Council of India Moot Court Competition, 2013**.
- Participated in **Checkmate- 2014, National Moot Court Competition** organized by Army Institute of Law, Mohali.
- Participated in **Prudentia Conscientia Ingenium Occursus 2013**, organized by Bishop Cotton Women's Christian Law College, Bengaluru.
- 4<sup>th</sup> position in 2<sup>nd</sup> **National Judgment Analysis Competition 2013**, organized by DES Navalmal Firodia Law College, Pune.
- Participated in **National Moot Court Competition organized by Geeta Law Institute** in 2012.
- Participated in the **Intra Faculty Moot Court Competition** in 2011.

### PAPER PRESENTATION

- Presented a paper on *Sexual Harassment of Women at Workplace* at an seminar *Rage after Rape* organized DES Navalmal Firodia Law College Pune, from 14<sup>th</sup> to 16<sup>th</sup> Feb, 2013.
- Presented paper titled *Reproductive Rights of Women* at National Seminar Organized by National Law University, Jodhpur from 8<sup>th</sup> to 9<sup>th</sup> February, 2014.

### INTERNSHIP EXPERIENCE

- Interned under **Mr. R. P. Shukla**, Lawyer, Delhi High Court & Supreme Court of India from 15<sup>th</sup> June 2011- 15<sup>th</sup> July 2011.
- Interned under **Mr. Jitendra Sharma**, Sr. Advocate, Supreme Court of India from 01<sup>st</sup> January 2012- 30<sup>th</sup> January 2012.

- Interned under **Mr. L.U. Vashishtha**, Lawyer, Delhi High Court & Supreme Court of India from 15<sup>th</sup> June 2012 to 15<sup>th</sup> July 2012.
- Interned under Mr. Jitendra Sharma, Sr. Advocate, Supreme Court of India from 01<sup>st</sup> January 2012- 30<sup>th</sup> January 2012.
- Interned at **A&A Law Firm** under Mr. Sanjay Aggarwal, from 01<sup>st</sup> January 2014- 30<sup>th</sup> January 2014.
- Interned under, **Mr. Avneesh Saran**, Lawyer, Delhi High Court & Supreme Court of India from 3<sup>rd</sup> June 2014- 24<sup>th</sup> June, 2014.
- Interned under **Mr. Askari Hussain**, Lawyer, Allahabad High Court & Supreme Court of India from 15<sup>th</sup> June 2013 to 15<sup>th</sup> July 2013.
- Interned at **Uttarakhand Rajya Mahila Aayog, Dehradun**, from 20<sup>th</sup> December 2014- 16<sup>th</sup> January, 2015.

### SKILLS

#### **RESEARCH**

Online databases – Westlaw, Manupatra, SCC online, AIR Webworld

#### **COMPUTER**

MS Office, Internet, Adobe PageMaker, Typing speed: 40-50 wpm, Website Designing on Weebly Platform.

### CO-CURRICULAR ACTIVITIES

- Participated in **International Essay Competition for Young People- 2013**, organized by GOI Peace Foundation and UNESCO.
- Runner Up, Inter-Faculty Table Tennis Tournament, 2010.
- Winner, Legal Quiz Competition in Jamia Millia Islamia, 2012.
- District level player of Table Tennis (Lucknow).
- Participation in Debates, Extempore and Quiz Competitions at University, College and School.

### LANGUAGES KNOWN

Hindi – Native Language.

English – Speak fluently and read/write with high proficiency.

### CONTACT INFORMATION

- **Address:**

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